

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4531
ANSWERED ON:21.04.2015
LAW AND ORDER
Magantti Shri Venkateswara Rao

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is developing security and surveillance as a culture among the people to maintain the law and order in the country; and

(b) if so, the details thereof and the steps taken in this direction in consultation with State Governments, so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b) : Police and Public Order are State subjects as per the Seventh Schedule of the Constitution of India. Hence, the state governments concerned are primarily responsible for maintenance of law and order.

Advisories are issued by the Central Government to the State governments/UTs from time to time requesting them to put in place regulatory frame work whereby the provision of the basic security features pertaining to access control and surveillance through CCTV cameras etc. are made mandatory in respect of the certain types of private establishments, such as, multiplexes, malls, hotels, restaurants, markets etc. where there are large footfalls and public gatherings.